

**Crop Insurance Scheme**

159. SHRI MOHANBHAI PATEL:  
 DR. KRUPASINDHU BHOI:  
 SHRI SRIKANTA DATTA NARA-  
 SIMHARAJA WADIYAR:  
 SHRI CHINTAMANI JENA:

Will the Minister of AGRICULTURE be pleased to state:

(a) the area of land insured during the years 1985-86, 1986-87 and 1987-88 in each State under the crop Insurance Scheme;

(b) the amount of loss incurred during the above period in each State;

(c) the amount of claims paid to the farmers during 1987-88 in each State;

(d) whether a large number of marginal and poor farmers are not covered by the insurance companies if so, the reasons therefor; and

(e) the steps taken to cover them under this scheme?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV):  
 (a) to (c). A Statewise statement showing area covered, indemnity claims payable and amount actually paid so far during 1985-86, 1986-87 and 1987-88 under the Comprehensive Crop Insurance Scheme (CCIS) is given below.

(d) No, Sir. During 1985-86, 1986-87 and 1987-88 over sixty percent of the total number of farmers whose crops were insured under the Comprehensive Crop Insurance Scheme belonged to the category of small and marginal farmers.

(e) Does not arise in view of answer at (d) above.

S. No. Name of the State/U.T.		STATEMENT											(Rs. in lakhs) (Area in each hect.)			
		1985-86		1986-87		1987-88		1987-88		1987-88		1987-88		1987-88		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	
		Area covered	Claims Payable	Claims Paid	Area Covered	Claims Payable	Claims Paid	Area covered	Claims Payable	Claims Paid	Area covered	Claims Payable	Claims Paid	Area covered	Claims Payable	Claims Paid
1.	A.P.	24.42	543.77	441.84	12.49	3844.86	2869.67	22.05	1140.96	-	-	-	-	-	-	-
2.	Assam	SNI	SNI	SNI	0.17	3.15	3.15	0.26	3.15	0.90	0.90	0.90	0.90	0.90	0.90	0.90
3.	Bihar	1.05	1.82	1.82	0.81	No claims	No claims	10.57	1157.41	386.72	386.72	386.72	386.72	386.72	386.72	386.72
4.	Goa	-	No claims	No claims	0.01	2.81	2.81	0.02	0.27	-	-	-	-	-	-	-
5.	Gujarat	7.25	5482.10	5482.10	12.12	5107.63	4983.23	16.11	21466.56	-	-	-	-	-	-	-
6.	H.P.	SNI	SNI	SNI	0.03	5.08	5.08	0.05	18.19	5.33	5.33	5.33	5.33	5.33	5.33	5.33
7.	J & K	SNI	SNI	SNI	0.11	0.31	0.31	0.67	-	-	-	-	-	-	-	-
8.	Karnataka	1.91	364.64	364.64	3.39	327.54	327.54	4.44	708.62	-	-	-	-	-	-	-
9.	Kerala	0.45	39.19	39.19	0.64	134.50	134.50	0.22	11.86	10.44	10.44	10.44	10.44	10.44	10.44	10.44
10.	Manipur	SNI	SNI	SNI	SNI	SNI	SNI	0.05	No claim	No claim	No claim	No claim	No claim	No claim	No claim	No claim
11.	Meghalaya	SNI	SNI	SNI	SNI	SNI	SNI	0.02	Negligible	Negligible	Negligible	Negligible	Negligible	Negligible	Negligible	Negligible
12.	Madhya Pradesh	4.07	36.57	36.57	16.22	1120.59	1120.59	15.98	542.72	-	-	-	-	-	-	-
13.	Maharashtra	9.39	2067.45	2067.45	17.56	3954.65	3954.65	17.09	1838.81	-	-	-	-	-	-	-

1	2	3	4	5	6	7	8	9	10	11
14.	Orissa	1.94	12.24	12.24	3.09	10.14	10.14	4.10	1328.62	-
15.	Tripura	0.01	3.93	3.93	0.08	1.28	1.28	0.04	0.20	0.20
16.	Tamil Nadu	1.52	79.40	79.40	2.34	75.50	75.50	2.93	52.06	-
17.	U.P.	20.03	17.44	17.44	13.53	82.88	82.88	18.94	317.23	299.50
18.	W.B.	2.16	36.34	36.34	2.99	213.23	213.23	2.87	195.70	195.70
19.	Andaman & Nicobar	0.01	No claim		0.01	0.24	0.24	0.01	0.61	-
20.	Delhi	-	No claim		0.01	No claim		Neg.	0.08	0.08
21.	Pondicherry	0.03	2.94	2.94	0.03	0.86	0.86	0.04	0.04	-
22.	Rajasthan	2.69	13.15	13.15	12.76	2212.98	1932.72	SNI	SNI	SNI
		76.93	8701.08	8599.05	98.39	17098.63	15998.63	11.76	28783.09	898.87